

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/2559/2022 C.P. (IB)/524(MB)2020

IN THE MATTER OF

ICICI BANK LTD

... Petitioner

Vs

RAJMANGAL MILK & AGRO FOODS PVT.LTD

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

IA/2559/2022

CS Pramodkumar Ladda (VC)

ORDER

Counsel for the Applicant prays for a short adjournment. Allowed as prayed for.

Adjourned to **23.11.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/